Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 103 of 2012

Dated : 6 th February, 2014	
M/s Maruti Suzuki India Ltd.	Appellant(s)
Versus	
Haryana Electricity Regulatory Commission & Anr.	Respondent(s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Mr. Anand K. Ganesan
Counsel for the Respondent(s):	Mr. Ravi Prakash Mr. Varun Pathak Mr. Suyash Guru for R-2

<u>ORDER</u>

At the request of learned counsel for Respondent no. 2 and as agreed by the learned counsel for the parties, post the matter for hearing on **<u>28.02.2014</u>**.

COURT MASTER